

IN THE CENTRAL ADMINISTRATIVE TRIBUNAL

JODHPUR BENCH JODHPUR

ORDER SHEET

APPLICATION NO _____ OF 199

Applicant(s)

Respondent(s)

Advocate for Applicant(s)

Advocate for Respondent(s)

Notes of the Registry	Orders of the Tribunal
11/7/86 Copy of order dated 11-7-86 sent to Petitioner By Registered post vide no 1895 dated 24-7-86 23/11/86	None present on behalf of the Applicant. Since No one is present on behalf of the applicant even though the case has been called twice. It is now 12.40 PM, The OA is, therefore, dismissed as non-prosecution.
(एस जी विवास) (S. P. BI. WAS) प्रशासनिक सदस्य Adm. Member	(Rajen Bheesh) Member (A)